

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No.123/92 in
O.A.No.427/92.

Date of Order : 8th Dec 1992.

I.Asheervadam

..Applicant

Vs.

Union of India, Rep. by

1. The General Manager,
S.C.Rly., Secunderabad.
2. The Chief Personnel Officer,
S.C.Rly., Secunderabad.
3. Chief Admin. Officer(Constrn),
S.C.Rly., Secunderabad.
4. Divl. Rly. Manager(BG),
S.C.Rly., Secunderabad.
5. Sr. Divl. Personnel Officer(BG),
S.C.Rly., Secunderabad.
6. Divl. Engineer(D)-II,
S.C.Rly., Vikarabad.
7. K.A.Venkateswara Rao ..Respondents

Counsel for the Applicant : Shri M.C.Pillai

Counsel for the Respondents : Shri J.R.Gopal Rao, SC for Rlys.
Shri P.Krishna Reddy for R7.

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri T.Chandrasekhara Reddy : Member(J)

I Order of the Division Bench delivered by Hon'ble Shri
R.Balasubramanian, Member(A) I

(In circulation).

This review petition is filed seeking a review of the
judgement dt. 5.11.92 in O.A.No.427/92.

2. The O.A. was dismissed on the ground that it was very
badly hit by limitation. There is nothing in this review
petition which shows any error apparent in the judgement or
any new material by which the application could be saved from

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- 2 -

limitation. All that it seeks is a reconsideration of the decision for which there is no provision in a review. The review petition is accordingly dismissed with no order as to costs.

Balasubramanian

(R. Balasubramanian)
Member (A).

T. Chandrasekhara Reddy

(T. Chandrasekhara Reddy)
Member (J).

Dated: 8th December, 1992.

STY/12/92
Dy. Registrar (Judl.)

Copy to:-

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Sec-ba
3. Chief Administrative Officer (Construction), S.C.Railway, Secunderabad.
4. Divisional Railway Manager (BG), South Central Railway, Secunderabad.
5. Senior Divisional Personnel Officer (BG), South Central Railway, Secunderabad.
6. Divisional Engineer (D)-II, South Central Railway, Vikarab
7. One copy to Sri. M.C. Pillai, advocate, CAT, Hyd.
8. One copy to Sri. J.R. Gopal Rao, SC for Railways, CAT, Hyd
9. One copy to Sri. P. Krishna Reddy, advocate, CAT, Hyd (R-7)
10. One spare copy.

Rsm/-

2-20-92
Post 14/5/92

R.P. 123/92
in
O.A. 427/92
TYPED BY (2) COMPARED BY
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY APPROVED BY
HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M(J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 2/12/1992

ORDER/JUDGMENT:

R.A./ C.A./ M.L. No. 123/92

in

O.A. No. 427/92

T.A. No. _____

(W.P. No. _____)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

Central Administrative Tribunal
HYDERABAD
17 DEC 1992
HYDERABAD BENCH